

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**STARRED QUESTION NO. 77.
TO BE ANSWERED ON MONDAY, THE 21ST, NOVEMBER, 2016.**

POLICY ON E-COMMERCE

***77. SHRI SULTAN AHMED:
SHRI MAHEISH GIRRI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the salient features of the existing e-commerce and online retail business;
- (b) whether the Government proposes to frame a new policy on e-commerce and online retail market and if so, the details thereof;
- (c) the salient features thereof including provisions made therein to allow the consumers to filter the products based upon their choice for domestically manufactured or imported ones;
- (d) whether any Committee has been constituted in this regard; and
- (e) if so, the details thereof along with the time by which the said policy is likely to be implemented?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO. 77 FOR ANSWER ON 21ST NOVEMBER, 2016**

- (a):** No study on existing e-commerce companies and online retail business has been undertaken by the Government.
- (b):** No such proposal has been finalised by the Government.
- (c):** Does not arise.
- (d) & (e):** A Committee has been constituted to examine various issues relating to e-commerce sector under the Chairmanship of CEO, NITI Aayog. The Committee inter-alia comprises representatives from Department of Industrial Policy & Promotion, Department of Economic Affairs, Department of Electronics & Information Technology, Department of Consumer Affairs and certain State Governments namely Assam, Karnataka, Madhya Pradesh, Maharashtra, Odisha and Punjab. The Committee is mandated to examine various issues in e-commerce sector and make recommendations for further liberalization of the policy in this sector (including possibility of changes in the FDI policy). However, since no new policy has been finalized, time limit for implementation thereof does not arise.
